

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 731/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Reliance Infratel Limited.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.      NAME      DESIGNATION      SIGNATURE

ALPANA GHONE      COUNSEL

*AG*

ORDER

CP No. 731/66/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner, this Company Petition is  
hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)